

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 7

**C.P. (IB)/182(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**  
**(JUDICIAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER**

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **Infraweld Services**

**Vs**

**Offshore Infrastructures Limited**

**For OC** : Adv. Bishwajeet Mukharjee.

**For CD** : Adv Gaurav Dudeja.

**For Intervenor** : Adv. Sameer Singh.

**Section 9 of IBC**

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**ORDER**

Counsel for intervenor submits that the application to intervene in these proceedings has already been filed pending listing. Let the intervention application be heard **on 04.03.2024**.

**Sd/-**

**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**

**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//JNK//